

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 109**  
**(IB)-1126(ND)2020**

**IN THE MATTER OF:**

**Trans Asian Shipping Services Private  
Limited**

...

**Applicant/Petitioner**

**Versus**

**Blue Bird Logistics Private Limited**

...

**Respondent**

**Under Section: 9 of IBC Code,2016**

**Order delivered on 05.01.2021**

**CORAM:**

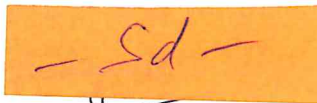
**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

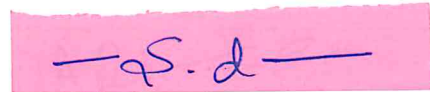
**PRESENT:** Adv. Akshay Srivastava – Petitioner

**ORDER**

On the request of the Ld. Counsel appearing for the Applicant, list the matter on 10.02.2021. The Applicant is also directed to remove the defects in the Affidavit filed under Section 9(3)(b) of IBC, 2016.



**L.N. GUPTA  
MEMBER (T)**



**ABNI RANJAN KUMAR SINHA  
MEMBER (J)**